

ITEM NO.4

COURT NO.2

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 29 & 30 in Writ Petition(s) (Civil) No(s). 510/2005

MANINDERJIT SINGH BITTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(for permission to file impleadment and extension of time in implementing the scheme of HSRP and office report)

I.A. No.31 (Application for extension of time)

Date : 04/04/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For the appearing parties :-

Ms. Charu Mathur, Adv.

Mr. Guntur Prabhakar, Adv.

Ms. Prerna Singh, Adv.

Mr. Maninder Singh, ASG

Mr. S. Wasim A. Qadri, Adv.

Ms. Sunita Sharma, Adv.

Mr. Ajay Sharma, Adv.

Ms. Gunwant Dara, Adv.

Mr. Zaid Ali, Adv.

Mr. Tamim Qadri, Adv.

Mr. D.S. Mahra, Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Mr. Krishna Kumar Singh, Adv.

State of Punjab

Mr. Saurabh Ajay Gupta, Adv.

Mr. Nishant Bishnoi, Adv.

State of H.P.

Mr. Suryanarayana Singh, Sr.AAG

Ms. Pragati Neekhara, Adv.

State of Nagaland      Mr. Edward Belho, Adv.  
                                 Ms. K. Enatoli Sema, Adv.  
                                 Mr. Amit Kumar Singh, Adv.  
                                 Mr. K. Luikang Michael, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 29

Permission to file the impleadment application is  
granted.

The application for impleadment is allowed.

I.A. No.30

The time for implementation of the High Security Number  
Plates in the State of Telangana is extended till 31<sup>st</sup> August,  
2016.

I.A. No.31

The time for implementation of the High Security  
Registration Plates in the State of Andhra Pradesh is extended  
till 31<sup>st</sup> August, 2016.

[SUKHBIR PAUL KAUR]  
A.R.-CUM-P.S.

[SNEH BALA MEHRA]  
ASSISTANT REGISTRAR